

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
IB-238/ND/2023

IN THE MATTER OF:
M/s. Carrycon India Ltd.

.....Applicant

SECTION
U/s 10 IBC

Order delivered on 09.05.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

This is a petition filed under Section 10 of IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Petitioner. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)